

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1761
ANSWERED ON 2ND AUGUST, 2022**

HEALTH AND WELLNESS CENTRES UNDER NAM

1761 # SMT. SEEMA DWIVEDI:

Will the Minister of **AYUSH** be pleased to state:

- (a) the status of the operations of Health and Wellness Centres (HWCs) under National AYUSH Mission (NAM) during the last and current year, State-wise; and
- (b) whether Government has taken any initiative to regulate and administer AYUSH drugs, if so, the details thereof?

**ANSWER
THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

(a) The status of the operations of Health and Wellness Centres (HWCs) under National AYUSH Mission (NAM) during the last and current year, State/UT wiseis furnished in **Annexure.**

(b) Ministry of Ayush has taken various steps to increase the manufacturing companies and popularize Ayush systems of medicines:

- i. Ease out licensing process: This Ministry has issued Gazette notification no. G.S.R 716 E for Amendment in the Drugs Rules, 1945 related to licensing process of ASU drugs on 01.10.2021. The amendments have been done with a view to reduce the compliance burden and facilitate ease of doing business. The process to grant a license to manufacture Ayurveda, Siddha and Unani (ASU) drugs swift, paperless and more transparent the license application system have been made online through e-aushadhi.gov.in portal. The license of the ASU drugs has been made perpetual i.e. with one time registration fee the license of the product will be valid lifetime with no further retention or renewal fees after that. The maximum time in granting the license to manufacture ASU drugs has been reduced from three months to two months.
- ii. Schemes to support Ayurvedic medicines production: Under National Ayush Mission (NAM) from 2014-2021, apart from other services Grant-in-aid were also provided for Strengthening State Government ASU&H Pharmacies. Currently, the Central Sector Scheme for Ayush Oushadhi Gunavatta evam Utpadan Samvardhan Yojana

(AOGUSY) has been implemented for 2021-2026. One of the scheme's components is the Strengthening and up-gradation of Ayush Pharmacies to achieve higher standards.

iii. In addition to the above, for facilitating exports, Ministry of Ayush encourages the following certifications of AYUSH products as per details below:-

- Certification of Pharmaceutical Products (CoPP) as per WHO Guidelines for herbal products.
- Quality Certifications Scheme implemented by the Quality Council of India (QCI) for grant of AYUSH Premium mark to Ayurvedic, Siddha and Unani products based on third party evaluation of quality in accordance with the status of compliance to international standards.

The State/UT wise status of operations of Health and Wellness Centres under National AYUSH Mission (NAM) during the last and current year			
S. No.	Name of State/UT	No. of Ayush Health and Wellness Centres operationalized during the year 2021-22	No. of Ayush Health and Wellness Centres operationalized during the current year 2022-23
1	Andaman & Nicobar Island	6	0
2	Andhra Pradesh	0	0
3	Arunachal Pradesh	0	34
4	Assam	0	0
5	Bihar	18	0
6	Chandigarh	0	0
7	Chhattisgarh	94	30
8	Dadra & Nagar Haveli and Daman & Diu	0	0
9	Delhi	0	0
10	Goa	9	0
11	Gujarat	214	6
12	Haryana	81	0
13	Himachal Pradesh	240	0
14	Jammu & Kashmir	139	103
15	Jharkhand	0	46
16	Karnataka	6	13
17	Kerala	59	48
18	Ladakh	0	0
19	Lakshadweep	5	0
20	Madhya Pradesh	362	0
21	Maharashtra	188	83
22	Manipur	0	0
23	Meghalaya	0	0
24	Mizoram	24	0
25	Nagaland	2	0
26	Odisha	75	2
27	Puducherry	3	0
28	Punjab	0	0
29	Rajasthan	466	18
30	Sikkim	18	0
31	Tamil Nadu	0	202
32	Telangana	0	421
33	Tripura	0	0
34	Uttar Pradesh	500	0
35	Uttarakhand	70	0
36	West Bengal	76	11
	Total	2655	1017